

LAYA MEN RAJYA MANTRI) (SHRI GHANSHYAM OZA) : (a) and (b). The industrial and mineral projects proposed to be set up in the public sector during the IVth Plan period in the various States, including Gujarat, together with their locations have been listed in Annexure II of the Report of the Fourth Five Year Plan (pages 326-330). There is no specific proposal at present to set up public sector projects in Viramgan Taluka and in North Gujarat. However, a cooperative fertiliser project is being set up at Kandla. The establishment of public sector projects, as also of private sector units, is out of necessity governed by considerations of economic viability and technical feasibility and other relevant locational considerations together with assessment of requirements for particular projects.

**Survey of Trivandrum-Kanyakumari  
Railway Line**

141. SHRI M K. KRISHNAN. Will the MINISTER OF RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether the examination of the Survey Report of Trivandrum-Kanyakumari Railway line has been conducted ;

(b) if so, the details thereof ;

(c) if not, when it is likely to be completed ; and

(d) the main reasons for the delay in the examination of Report ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) : (a) and (b) The Survey Reports of the Trivandrum-Cape Comorin-Tirunelveli line are at present under the examination of the Railway Board. The reports have to be examined in great detail by the various directorates in the Board's Office from all angles, and this is expected to take another 4 months. There has been no avoidable delay in the examination.

**Production by Industrial concerns  
beyond Licensed capacity**

142. SHRI MUKHTIAR SINGH MALIK : Will the MINISTER OF

INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether it is a fact that the production in certain industrial concerns has been in excess of their licensed capacity;

(b) if so, the number and names of such industrial concerns which have produced goods in excess of their licensed capacity during the last three years ;

(c) whether any action has been taken by Government against them ; and

(d) if not, the reasons therefor ;

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) (SHRI GHANSHYAM OZA) : (a) and (b), Yes, Sir, a number of instances have come to the notice of the Government over the last few years, where industrial undertakings have substantially increased their production beyond the licensed capacity. The industrial Licensing Policy Inquiry Committee had referred, in its report, to 45 such cases, details of which are given in Appendix IV-F of this Report, copies of which have been laid on the Table of the House.

(c) and (d). The question is under Government's consideration.

**Taking over and running of old  
Shahadara-Saharanpur Railway line**

143. SHRI MUKHTIAR SINGH MALIK : Will the MINISTER OF RAILWAYS (RAIL MANTRI) be pleased to state :

(a) whether Government have since decided to take over and run the old Shahadara-Saharanpur Railway line which was closed during the year 1970 ; and

(b) If not, the reasons therefor ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMANTHAIYA) : (a) No, Sir,

(b) The S.S. Light Railway was closed down by the company due to recurring losses on its operation for a number of years. The losing trend is not likely to be reversed by nationalisation; but on the other hand the expenditure would increase due to additional obligations incidental to management by Government. A good metalled road runs close to the railway line. The bus services on this have been suitably augmented by the U.P. State Government to cater to the traffic that was formerly being carried by the S. S. Light Railway. Consequently, it would not be in the national interest to burden the national exchequer with recurring losses that its operation would entail, if the Railway was taken over by Government.

**Inquiry into working of Car Manufacturing Units**

144. SHRI MUKHTIAR SINGH MALIK,  
SHRI INDER J. MALHOTRA :  
SHRI S. M. KRISHNA :

Will the MINISTER OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state:

(a) whether Government have any proposal to enquire into the working of the car manufacturing units in the country;

(b) if not, the reasons therefor; and

(c) if the answer to part (a) above be in the affirmative; the time by which such an enquiry will start ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN RAJYA MANTRI) (SHRI GHANSHYAM OZA) : (a) There is no proposal under consideration to under take a general inquiry into the working of the different car manufacturing units in the country.

(b) An inquiry into the automobile manufacturing units in the country had been undertaken by the Tarrif Commission in 1967-68 in connection with the question of continuance of traffic protection to the

industry. An investigation into the causes for the deterioration of Indian made cars was made in 1967 by a Committee set up for the purpose. Another comprehensive inquiry into the costs of production and selling prices of cars manufactured in the country was recently undertaken by the car Prices Inquiry Commission. Further-more, following the closure of one of the Car manufacturing units in May, 1970, an Investigating Body had been set up under the Industries (Dev. and Reg.) Act, 1951 to make a full and complete inquiry into the circumstances of the closure of the factory. In view of this position it is not considered necessary to institute another inquiry into the working of the car manufacturing units in the country.

(c) Does not arise.

**Acquisition of Land for Small Car Project near Gurgaon**

145. SHRI MUKHTIAR SINGH MALIK  
Will the MINISTER OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) whether Government have acquired land near Gurgaon recently for setting up of a small car project;

(b) whether the acquired land is a fertile land;

(c) if so, whether the land owners have requested the Government of India to release that land;

(d) Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN UP - MANTRI) (SHRI SIDDESHWAR PRASAD) : (a) No, Sir.

(b) to (d). Do not arise.

श्री श्री महुवाल (उत्तर प्रदेश) में उद्योग ।

146. श्री ब्रह्मचर सिंह शर्मा : क्या औद्योगिक विकास बंधी पीडी-महुवाल (उत्तर प्रदेश) में